

**IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : G. Sadayaramanujam & 2 Ors
Vs
GGN Spinning Mills Pvt Ltd & 1 Ors

MAIN PETITION NUMBER : TCP/3/2016 & TCP/20/2016

(IA/MA) APPLICATION NUMBERS

TCP/20/2016; IA/45/CHE/2021 IN TCP/3 & 20/2016; IA/257/2018 IN TCP/3 & 20/2016

ORDER

Present: Ld. Counsel Shri. Avinash Krishnan Ravi for the Applicant.

Ld. Counsel Ms. Sowmya for the Respondent.

Ld. Counsel for the Respondent submits that convenience compilation is not required as all the documents are available with the Registry.

Let the parties be present physically during the next date of hearing to discuss about the possibility of settlement.

List all the applications for hearing on **09.05.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(JYOTI KUMAR TRIPATHI)
MEMBER (JUDICIAL)